

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ORKUS PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor Orkus Private Limited
2.	Date of incorporation of corporate debtor 06-03-2017
3.	Authority under which corporate debtor is incorporated / registered Registrar of Companies, New Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U74999DL2017PTC313952
5.	Address of the registered office and principal office (if any) of corporate debtor C-483 Yojana Vihar, East Delhi, NEW DELHI, Delhi, India, 110092
6.	Insolvency commencement date in respect of corporate debtor 07-12-2023
7.	Estimated date of closure of insolvency resolution process 04-06-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional Bimal Kumar Sharma, IBBI/IPA-001/IP-P00542/2017-18/10967
9.	Address and e-mail of the interim resolution professional, as registered with the Board 152-D, DDA Flats, Satyam Enclave, Vivek Vihar, Delhi 110095, sharma_bimal@rediffmail.com, 9810771662
10.	Address and e-mail to be used for correspondence with the interim resolution professional orkus.cirp@gmail.com 152-D, DDA Flats, Satyam Enclave, Vivek Vihar, Delhi 110095
11.	Last date for submission of claims 21-12-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: www.ibbi.gov.in Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Orkus Private Limited on 07-12-2023. The creditors of Orkus Private Limited, are hereby called upon to submit their claims with proof on or before 21-12-2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 08-12-2023
Place: Delhi



S/d
Bimal Kumar Sharma
Interim Resolution Professional
(IBBI/IPA-001/IP-P00542/2017-18/10967)

FORM-1
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 FOR THE ATTENTION OF THE CREDITORS OF OKRUS PRIVATE LIMITED)

RELEVANT PARTICULARS	
1. Name of corporate debtor	Okrus Private Limited
2. Date of incorporation of corporate debtor	06-03-2017
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies, New Delhi
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U74999DL2017PTC133952
5. Address of the registered office and principal office (if any) of corporate debtor	C-483, Vihar, Vihar, East, Delhi, NEW DELHI, Delhi, India, 110092
6. Insolvency commencement date in respect of corporate debtor	07-12-2023
7. Estimated date of closure of insolvency resolution process	04-06-2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Rimal Kumar Sharma, IIR/UPA-001/JP-P00542/2017-18/10967
9. Address and e-mail of the interim resolution professional, as registered with the Board	A52-D, DDA Flats, Satyam Enclave, Vivek Vihar, Delhi 110095, sharma_rimal@rediffmail.com, 9810715462
10. Address and e-mail to be used for correspondence with the interim resolution professional	orkuscorp@gmail.com A52-D, DDA Flats, Satyam Enclave, Vivek Vihar, Delhi 110095
11. Last date for submission of claims	21-12-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of insolvency professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Return Forms and (b) Details of authorized representatives are available at:	Web link: www.ibbi.gov.in Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Okrus Private Limited on 07-12-2023. The creditors of Okrus Private Limited, are hereby called upon to submit their claims with proof on or before 21-12-2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means. A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

Date: 08-12-2023
Place: Delhi

Rimal Kumar Sharma
Interim Resolution Professional
(IIR/UPA-001/JP-P00542/2017-18/10967)

Bank of Baroda
E-AUCTION SALE NOTICE

Bank of Baroda invites offer for sale of various residential properties at different locations in India by holding e-Auction

Bank of Baroda proposes to hold e-Auction for sale of its various properties. Complete details of the properties, terms of e-Auction & all other information in this regard are provided in the bank's website www.bankofbaroda.in. All the Properties mentioned in the advertisement shall be disposed-off on "As is Where is & whatever it is" basis.

For any further Clarification/Query/Assistance, Please Contact on the below mentioned numbers

1) For SI. No. 1 to 7 : +91 99205 25830
E-Mail- mrunal.duggar@anarock.com & pd.em.bcc@bankofbaroda.co.in
2) For SI. No. 8 : 022 - 6698 5476/6845 8701
E-Mail - pd.em.bcc@bankofbaroda.co.in

Any Addendum/Corrigendum including modifications if any shall be issued on the bank's website

Last date of EMD & KYC Document Submission is 01/01/2024 upto 03:00 PM
Date and Time of Opening of the Technical bid (EMD & KYC Docs): 01/01/2024 at 03:30 PM
Date & Time of e-Auction 04/01/2024 from 11:00 AM to 01:00 PM with unlimited extension of 5 minutes each.

Place: Mumbai
Date: 10.12.2023

GM & Head,
FM, PD, COA & RDP

SBI
STRESSED ASSETS RECOVERY BRANCH (SARB-II) KAROL BAGH, NEW DELHI (BRANCH CODE 51521)
3rd & 4th Floor, State Bank House, 18/4 Arya Samaj Road, Karol Bagh, New Delhi-110 005 Tel.011-28752163 Fax. 28755674 Branch e-mail: sbi.51521@sbi.co.in

APPENDIX-IV-A [See proviso to rule 8(6)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

The Authorized officer of State Bank of India (Secured Creditor) has taken over possession (Symbolic/Physical) of the following property/ies U/s 13 (4) of the SARFAESI Act. Public at large and borrowers, mortgagors and guarantors in particular are informed that e-Auction (under SARFAESI Act 2002) of the charged property/ies in the below mentioned cases for realization of Bank's dues will be held on "AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" on 26.12.2023, for recovery of the amount mentioned below due to the secured creditor from the Borrowers, Guarantors and Mortgagors. The reserve price and earnest Money to be deposited, have been mentioned below. (Interested bidder may deposit Pre-Bid EMD with MSTC before the close of e-Auction. Credit of Pre-bid EMD shall be given to the bidder only after receipt of payment in MSTC's Bank account and up-dation of such information in the e-auction website. This may take some time as per banking process and hence bidders, in their own interest, are advised to submit the pre-bid EMD amount well in advance to avoid any last minute problem.)

Date/Time of E-auction on 26.12.2023, for 4 Hours from 11:00 am to 3:00 pm with unlimited extension of 10 minutes each.
Date/Time of visit to the property for inspection: 21.12.2023 from 11.00 AM to 03:00 PM

Sr. No.	Name of the Borrowers/ Guarantors	Outstanding dues for recovery of which property/ies/are being sold	Description of the property/ies & Name of Title deed Holder	Reserve Price EMD Bid Increment amount	Date/Time of visit to the property for inspection:	Scan Barcode for specified property IMAGE	Scan Barcode for specified property VIDEO	Scan Barcode for T & C
1.	M/s Witty Auto Engg. Pvt Ltd.	Rs. 7,98,02,344/- (as on 20.01.2016) plus future interest	EM of the House no. 722, Sector-15, Gurgaon, Haryana (admeasuring: 420 Sq. Mtrs in the name of Mr. Suresh Kumar Tyagi (SYMBOLIC POSSESSION WITH BANK)	Rs. 881.00 Lacs Rs 88.10 Lacs Rs. 1.00 Lacs	14.12.2023 11:00 AM to 3:00 PM			
2.	Shri Satveer Singh S/o Bhawani Singh	Rs. 46,02,698.00 (Rupees forty six lac two thousand six hundred ninety eight only) as on 24.02.2019 plus interest with effect from 25.02.2019 together with incidental expenses, cost, charges etc	Property owned by Mr. Satveer Singh S/o Sh. Bhawani Singh- Property bearing House No. 276, Surya Nagar, Phase II, Sector 91, Faridabad -121013. The property measures in the carpet area of 154.00 Sq. yd. (i.e. 128.76 Sq. Mts.) (PHYSICAL POSSESSION WITH BANK)	Rs. 80.16.00 Lacs Rs. 8.02Lacs. Rs. 1.00 Lacs	14.12.2023 11:00 AM to 3:00 PM			

For detailed terms and conditions of the sale, please refer to the link provided in 'STATE BANK OF INDIA, secured creditor's website' i.e. <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>, <http://www.sbi.co.in>

DATE: 04.12.2023, PLACE: NEW DELHI Sd/- AUTHORIZED OFFICER, STATE BANK OF INDIA, SARB-II, KAROL BAGH, NEW DELHI (BRANCH CODE 51521)

E-AUCTION NOTICE (FIRE AND SOOT AFFECTED CYCLES, MS SCRAP, TUBE TYRES SCRAP)

E-Auction forms are invited from interested buyers for disposal, strictly on "as is where is" basis, for salvage (i) Fire and Soot affected Cycles on lot basis and (ii) Fully damaged Cycles scrap of Tube Tyres of Approx. 4 MT & (iii) Fully damaged MS scrap of cycles of approx. 10.45 MT on per Kg basis belonging to M/s. Miglani Rickshaw Bodymaker (survey handled by: KD Kohli & Co), Salvage of the above materials can be inspected at Gali No.3, Sarkari Tubewell Gali, Opposite Old Navyug School, Janak Garden, Panipat between 11/12/23 to 16/12/23, after taking prior appointment from Ms. Urvasi(8851281552) E-Auction to be held on 18/12/23. For E-Auction forms, Contact Ms. Khushi at Mob: 9990857386 or: **Salvor Settlers Private Limited (Auctioneers)** Address: 203, 2nd Floor, Usha Kiran Building Azadpur Commercial Complex, Delhi-110033 or download from website: www.salvorsestlers.com. Last date for submission of E-auction form is 18/12/2023 before 12.30 P.M.

SBI
STRESSED ASSETS RECOVERY BRANCH (SARB-II) KAROL BAGH, NEW DELHI (BRANCH CODE 51521)
3rd & 4th Floor, State Bank House, 18/4 Arya Samaj Road, Karol Bagh, New Delhi-110 005 Tel.011-28752163 Fax. 28755674 Branch e-mail: sbi.51521@sbi.co.in

"APPENDIX- IV-A[See proviso to rule 8 (6)] Sale notice for sale of immovable properties

The Authorized officer of State Bank of India (Secured Creditor) has taken over possession (Symbolic/Physical) of the following property/ies U/s 13 (4) of the SARFAESI Act. Public at large and borrowers, mortgagors and guarantors in particular are informed that e-Auction (under SARFAESI Act 2002) of the charged property/ies in the below mentioned cases for realization of Bank's dues will be held on "AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" on 29.12.2023, for recovery of the amount mentioned below due to the secured creditor from the Borrowers, Guarantors and Mortgagors. The reserve price and earnest Money to be deposited, have been mentioned below. (Interested bidder may deposit Pre-Bid EMD with MSTC before the close of e-Auction. Credit of Pre-bid EMD shall be given to the bidder only after receipt of payment in MSTC's Bank account and up-dation of such information in the e-auction website. This may take some time as per banking process and hence bidders, in their own interest, are advised to submit the pre-bid EMD amount well in advance to avoid any last minute problem.)

Date/Time of E-auction on 29.12.2023 for 4 Hours from 11:00 am to 3:00 pm with unlimited extension of 10 minutes each.

Sr. No.	Name of the Borrowers/ Guarantors	Outstanding dues for recovery of which property/ies/are being sold	Description of the property/ies & Name of Title deed Holder	Reserve Price EMD Bid Increment amount		Date/Time of visit to the property for inspection:	Scan Barcode for specified property IMAGE	Scan Barcode for specified property VIDEO	Scan Barcode for T & C
				Reserve Price EMD	Bid Increment amount				
1.	M/S Aereus Gold Souk International Ltd. Gold Souk Mall, Block-C, Sushant Lok, Phase -1, Sector-43, Gurgaon-122002 Haryana M/S. Aereus Gold Souk International Ltd, Plot No:1, Local Shopping Centre, Sharda Niketan, Pitampura, New Delhi-110034 Mr. SK Gupta S/O Mr. J.N Gupta Aereus Bimaldeep Complex, Behind Pocket D-III, Vasant Kunj, New Delhi-110070 Mr. Amit Gupta(Director) at Gold Souk Mall, Block-C, Sushant Lok, Phase -1, Sector-43, Gurgaon-122002 Haryana Mrs. Uma Gupta W/O Mr. S.K Gupta ,Aereus Bimaldeep Complex, Behind Pocket D-III, Vasant Kunj, New Delhi-110070 Mrs. Vibha Gupta W/O Mr. Amit Gupta Aereus Bimaldeep Complex, Behind Pocket D-III, Vasant Kunj, New Delhi-110070	Rs. 89,29,221.67 (Rs. Eighty Nine lacs twenty nine thousand two hundred twenty one & sixty seven paise only) as on 29.09.2023 (plus future interest and other charges extra),	Shop No.SF-14, Second Floor, Gold Souk Mall Complex, Block C, Shushant Lok, Phase -1, Sector-43, Gurgaon, Haryana admeasuring Super Built area 1412 Sq.ft. In the name of M/s Aereus Gold Souk Intl Ltd. (PHYSICAL POSSESSION WITH BANK)	Rs. 143.00 LAKH Rs. 14.30 LAKH Rs. 0.50 LAKH	14.12.2023 11:00 AM to 3:00 PM				
2.	Shri Abinash Kumar Singh At: F-1206, 12th floor, OXY HOMEZ, Bhopura More, New Dilshad Extension, Loni, Dehat, Ghaziabad, UP-201102 Also at: H. NO. 229, Gali No. 9, Maniram Mandir Road, Bholanath Nagar, Geeta Bhawan Mandir, Delhi-110032 Also at: Fivere Open Solutions Software Services, 1st floor, Tower -A, IT Spaze Park, Sector -49, Sohna Road, Gurgaon, Haryana -122002	Rs. 28,74,753.00 (Rs Rupees Twenty Eight Lakh Seventy Four Thousand Seven Hundred Fifty Three Only) as on 31/08/2022 (plus future interest and other charges extra	Flat No. F-1206, 12th Floor, Tower No. F (Without roof rights), in Oxy Homez situated at Residential Group Housing Complex in Village Behta HaziPUR, Pargana Loni Tehsil Distt. Ghaziabad, Uttar Pradesh (PHYSICAL POSSESSION WITH BANK)	Rs. 28.86LAKH Rs. 2.89 LAKH Rs. 0.10 LAKH	14.12.2023 11:00 AM to 3:00 PM				
3.	M/s H.K. Crucible Store (Prop Mr. Mohd. Haseen S/o Abdul Sattar) Uttam Nagar, Dhamera Road, Village Naya Gaon, Distt: Bulandshar UP, Mr. Mohd. Haseen S/o Abdul Sattar R/o House No 64, Kidwai Nagar, Kali Nadi Road Bulandshar Mr. Mohd. Haseen S/o Abdul Sattar R/o House No 195 Mohalla NayaGaon, Shaheri Kotwali Dehat Bulandshar	Rs. 45,89,475.59.00 (Rupees Forty five lakh eighty nine thousand four hundred seventy five and paise fifty nine Only) as on 06.08.2018 plus Further interest, cost, charges & other expenses etc	Plot of land with temporary structure measuring 156.44 Sq metre situated at Uttam Nagar, Dhamera Road, Village Naya Gaon, Distt: Bulandshar UP . Mohd. Haseen S/o Shri. Abdul Sattar (PHYSICAL POSSESSION WITH BANK)	Rs. 28.16LAKH Rs. 2.82LAKH Rs. 0.10LAKH	22.12.2023 11:00 AM to 3:00 PM				
4.	Mr. Kishan Singh S/o Sh. Gokul Singh. H.NO. -H-22B, Near Najafgarh Road, Kunwar Singh Nagar, Nagloi, Delhi-110041 2. Mr. Kishan Singh S/o Sh. Gokul Singh. RICOH Co. Pvt.Ltd., Plot No. 72, Phase-1, Udyog Vihar Gurgaon, Haryana- 122022. 3. Mr. Kishan Singh S/o Sh. Gokul Singh. F-1404, Tower-F, 13th Floor, Terra Elegance, Khjuriabas, Alwar Bypass Road, Bhiwadi, (Rajasthan)PIN-301018	Rs. 31,11,029.00 (Rs. Thirty one lakh eleven thousand twenty nine only) as on 28.03.2022 plus Further interest, cost, charges & other expenses etc.	Flat No. F- 1404, Tower-F, 13th Floor, Terra Elegance, Alwar Express Highway No.25, Bhiwadi, Rajasthan in the name of Mr. Kishan Singh S/o Mr. Gokul Singh, Admeasuring super area 1150 Sq.ft. (PHYSICAL POSSESSION WITH BANK)	Rs. 17.10LAKH Rs. 1.71 LAKH Rs. 0.10 LAKH	15.12.2023 11:00 AM to 3:00 PM				
5.	M/s Anand Agencies A-1/17, Mohan Garden, Delhi-110059.	Rs. 8,28,90,587.52 (Rs. Eight Crores Twenty Eight Lakh Ninety Thousand Five Hundred Eighty Seven and Paise Fifty Two only), as on 30.04.2022	Residential property situated at plot no-C-2311, free hold entire 2nd Floor, without roof rights, Janakpuri , New Delhi - 110058, admeasuring Total Area : 2017.82 Sq. Ft. in the name of Smt. Subhash Anand W/o Late Shri M. C. Anand. (PHYSICAL POSSESSION WITH BANK)	Rs. 315 LAKH Rs. 31.50 LAKH Rs. 1.00 LAKH	12.12.2023 11:00 AM to 3.00 PM				

NAME OF THE CONTACT PERSON: MUKESH KUMAR(AGM) MOB. 9829544556, SHRAVAN KUMAR JHA(GM) MOB 7408433898, VIRENDRA BABU (MGR) MOB 7088488999

Wallet in which EMD is to be remitted: Bidders own wallet Registered with M/s MSTC Ltd on its e-auction site <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp> by means of NEFT. EMD of Reserve price to be transferred by bidders by means of challan generated on his/her/ their bidder account maintained with M/s MSTC Ltd on its e-auction site <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp> by means of NEFT from his/her/their Bank. For any assistance, please call MSTC HELPDESH No. 033-40602403, 033-40609118, 033-40645316 and/or Authorised Officer (Mr. Shrawan Kumar Jha M. No. 7408433898488999).

TERMS AND CONDITIONS OF THE E-AUCTION ARE AS UNDER

- e-Auction is being held on AS IS WHERE IS BASIS, "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS" and will be conducted "Online". The auction will be conducted through the Bank's approved service provider MSTC E-commerce at their web portal <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp>
- To the best of knowledge and information of the Authorized Officer there is no encumbrance on the property/ies. However the intending bidder should make their own independent inquiries regarding the encumbrances, title of the property/ies put on auction and claims/rights/dues/affecting the property prior to submitting their bid. The e-Auction advertisement does not constitute and will not be deemed to constitute any commitment or any representation of the Bank. The property is being sold with all the existing and future encumbrances whether known or unknown to the Bank. The authorized Officer shall not be responsible in any way for any third party claims/rights/dues.
- The earnest money deposit of the successful bidder shall be retained toward part sale consideration and the EMD of the unsuccessful bidder shall be refunded. The earnest money deposit shall not bear any interest. The successful bidder shall have to deposit 25% of the sale price, immediately on acceptance of bid price by the Authorized Officer and the balance of the sale price on or before 15th day of the sale. Default in deposit of amount by the successful bidder would entail forfeiture of the whole money already deposited and property shall be put to the re-auction and the defaulting bidder shall have no claim/right in respect of property/amount.
- For detailed terms and conditions of the sale please refer to the link at the Bank's service provider web portal <https://www.mstcecommerce.com/auctionhome/ibapi/index.jsp> & at Bank's portal <https://www.sbi.co.in>.

DATE: 05.12.2023, PLACE: NEW DELHI Sd/- AUTHORIZED OFFICER, STATE BANK OF INDIA, SARB-II, KAROL BAGH, NEW DELHI (BRANCH CODE 51521)

Indian Bank
E-AUCTION SALE NOTICE

"APPENDIX-IV-A" [SEE PROVISIO TO RULE 8(6) & 9(1)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) & 9(1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Indian Bank, Secured Creditor, the possession (Constructive/Physical/Symbolic) of which has been taken by the Authorised Officer of Indian Bank, concerned Branch, Secured Creditor will be sold on "As is Where is", "As is what is", and "What ever there is" basis on below mentioned dates, for recovery of under mentioned dues & Future interest, charges and costs etc as detailed below due to Indian Bank, concerned Branch, secured Creditor from the following Borrower/ Guarantor/Mortgagor. The reserve price and EMD amount for each property has been furnished below. The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Name of the Branch & Name of the Borrower/Guarantor	Outstanding Dues	Details of Security Placed on auction	Reserve Price EMD	Bid increment amount	Date and Time of E-Auction	Nodal Branch Account Details
1.	1-Borrower: Late Shri Dharmendra Kumar S/o Shri Budh Prakash Presently, represented by his legal heir(s) : Name of Legal Heir Relationship with deceased 1 (i) Smt. Meenakshi W/o Shri Dharmendra Kumar R/o- House No. 912A, Gali No 6, Shivpuri Rajendranagar Devanagar, Nivari Road, Modinagar, District- Ghaziabad, Uttar Pradesh -201204 (Wife) 2- Co-Borrower/Mortgagor: Smt. Meenakshi W/o Shri Dharmendra Kumar, R/o- House No. 912A, Gali No 6, Shivpuri Rajendranagar Devanagar, Nivari Road, Modinagar, District- Ghaziabad, Uttar Pradesh -201204 Smt. Meenakshi W/o Shri Dharmendra Kumar, R/o- Jagatpuri, near Fire Bridge, Modinagar, District Ghaziabad, Uttar Pradesh -201204 3- Guarantor: Shri Yashveer Yadav S/o Shri Dharam Singh, R/o- Ram Nagar, Village Sikri Kala, P.O. Modinagar, District- Ghaziabad, Uttar Pradesh -201204 4- Guarantor: Shri Lokender S/o Shri Meghnath, R/o- H. No. 62, Village Kushi, P.O. Nivari, District Meerut, Uttar Pradesh -201204 Loan Ac:50148588218	Rs. 13,12,984/- (as on 07.12.2023) plus interest/cost thereon	All the part and parcel of Residential Property located at Plot within Kharsa No. 480, measuring 50.94 sq. meters (i.e. 60.93 sq. yards) situated at Jagat Puri, Niwari Road, Modi Nagar, Revenue Village Bisokhar, Pargana Jalalabad, Tehsil Modinagar, District Ghaziabad, Uttar Pradesh owned by Smt. Meenakshi W/o Shri Dharmendra Kumar Bounded by: North: Remaining land of seller, South: Raasta 14 ft. wide East : Raasta 17 ft. wide, West : Plot of Smt. Madhubala Sharma	Rs. 7.71 Lakh Rs.0.80 Lakh	Rs. 25,000/-	15.01.2024 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108
2.	1-Borrower/mortgagors: Mr.Krishan Kumar Chauhan s/o Surender Kumar, R/o H.no-10,Modipon colony road, Bagh colony,Modinagar, Dist-Ghaziabad Pin-201204 2- Co-Borrower/mortgagors: Mr. Sachin Kumar s/o Surender Kumar , R/o H.no-10,Modipon colony road, Bagh colony,Modinagar, Dist-Ghaziabad Pin-201204 3- Guarantor: Mr. Kanvarasain s/o Ramachandra, a)R/o Modipon colony Modinagar, District- Ghaziabad, UP, Pin-201204 b)R/o 108 Bag Kaloni Tivada Rod Modinagar, District- Ghaziabad, UP, Pin-201204 4- Guarantor: Mrs. Jyoti Chauhan w/o Krishan Kumar Chauhan, R/o V/H H.no-10, Modipon colony, Modinagar, District- Ghaziabad, UP, Pin-201204 Loan Account No.: 50192530875	Rs. 31,56,269/- (as on 07.12.2023) plus interest/cost thereon	All the part and parcel of property bearing Municipal No.101,Area 125Sq.Yards(104.51 Sq.mtrs) part of Kharsa no 1679MI, Vill. Begumabad-Budana, now situated at Mohalla Nehru colony tehsil Modinagar,Dist Ghaziabad-201204. Bounded by: North: Aaraji Modi, Bhuja 50' South: Makan Surendra, Bhuja 50' East : Aaraji Modi, Bhuja 22'-6" West : Rasta 16' wide, Bhuja 22'-6"	Rs. 27.90 Lakh Rs. 2.80 Lakh	Rs. 25,000/-	27.12.2023 From 11:00 AM till 05:00 PM	Indian Bank, Noida Branch Sector-61, Noida A/c No. 6102699146 IFSC: IDIB000N108

Bidders are advised to visit the website (www.mstcecommerce.com) of our auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESH No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact ibapiop@mstcecommerce.com and for EMO status please contact ibapifin@mstcecommerce.com.
For property details and photograph of the property and auction terms and conditions please visit: <https://ibapi.inand> for clarifications related to this portal, please contact help line number '18001025026' and '011-41106131'.

Date: 08.12.2023, Place: Modinagar

AUTHORISED OFFICER, INDIAN BANK

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